

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): A statement is attached.

Statement

The following are the broad achievements of the Research Programme implemented by the Central Sericultural Research Institutes of the Board during the 4th Plan period:—

1. Evolution of superior bivoltine and multivoltine hybrid combinations suitable for rearing in multivoltine State of Karnataka and West Bengal.

2. Evolution of high yielding varieties of mulberry for cultivation in silk producing States.

3. Evolution of package of practices for cultivation of mulberry and silkworm rearing.

4. Methods or the biological control of mulberry insect pest uzi-fly in West Bengal through the technique of chemosterilization.

5. Evolution of a fixed hybrid of tasar silkworm suitable for rearing on oak plantation for production of quality tasar silk.

6. Evolution of controlled technique of rearing of tasar silkworm for increasing the effective rate of rearing for production of tasar cocoons in traditional tasar silk producing States of Bihar, Madhya Pradesh and Orissa.

7. Methods for breaking the "pupal diapause" in tasar homone with the help of a plant hormone for finding out the feasibility of introducing one more tasar silkworm crop in traditional States of Bihar, Madhya Pradesh and Orissa.

Foreign collaboration agreements in industries

1634. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND
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SCIENCE AND TECHNOLOGY be pleased to state:

(a) number of foreign collaboration agreements in the field of industry and industrial research during the last three years; and

(b) what are the main features of the said agreements?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) Government approved 878 proposals for foreign collaboration in the field of industry and industrial research during the period January 1970 to September, 1973.

(b) Out of 878 cases, 741 cases involved technical collaboration and 137 proposals involved foreign equity participation. In the cases involving foreign equity participation, foreign share-holding was normally limited to a ceiling of 40 per cent. In cases relating to technical collaboration, the terms approved normally included royalty payment upto 5 per cent, subject to taxes, with a duration of 5 years for the period of agreement. These approvals were generally subject to the conditions of sub-licensing of know-how by the Indian companies to other Indian parties, freedom of exports of manufactured products and setting up of research and development facilities during the period of agreement.

Attack on fishing vessels of Gujarat

1635. SHRI IBRAHIM KALANIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently fishing vessels from Maharashtra attacked fishing vessels and fishermen of Gujarat; and

(b) if so, the details thereof; and the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes Sir.

(b) In October, 1973 there were clashes between Gujarati fishermen and Maharashtra fishermen, both operating in coastal waters of Maharashtra. The Government of Maharashtra are taking necessary measures for maintenance of peace. The police guarding on the high seas and round the clock patrolling of the harbour has been introduced.

Capital subscribed by public issue in the companies of mining and steel Industry

1636. SHRI SHYAMLAL GUPTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply to Starred Question No. 751 given in the Rajya Sabha on the 30th August, 1973 and state the buyings of capital subscribed by public issue in the companies of Mining and Steel Industry by Government owned financial institutions directly or after the issues are made in open market for period March to September, 1973?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): The information is being collected and will be laid on the Table of the House.

Production of aluminium goods

1637. SHRI SHYAMLAL GUPTA:
SHRI BALRAM DAS:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) what is the assessed capacity of All Aluminium Conductor and Aluminium Conductor Steel Reinforced conductor manufacturing units registered with D.G.T.D. and Development Commissioner SSI of various States on two shift basis;

(b) whether any further capacity has been created;

(c) whether the present capacity is more than the target capacity of the Fifth Five Year Plan period; and

(d) whether E.C. Grade aluminium will be available indigenously for the capacity installed?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) to (d). Government have reserved the development of AAC/ACSR conductors upto 19 strands for development exclusively in the small scale sector. In the organised sector, the licensed capacity is of the order of 112,650 M.T. As per assessment made by the DC, SSI in 1970, the capacity in the small scale sector is of the order of 39,960 M.T. Some additional capacity in the small scale sector has also come up after the assessment.

The existing capacity is expected to meet the anticipated demand for these conductors in the Fifth Plan. The present indigenous capacity for E.C. grade aluminium will not be able to meet the demand in full for this industry.

Supply of E.C. Grade aluminium to S.S.I. units

1638. SHRI BALRAM DAS:
SHRI SHYAMLAL GUPTA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that many SSI units manufacturing AAC and ACSR conductors have closed down due to non-availability of E.C. Grade aluminium; and

(b) if so, what steps Government propose to take to supply E.C. Grade aluminium to small scale industrial units?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI):